

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:6228
ANSWERED ON:15.05.2012
SPECIAL INFRASTRUCTURE SCHEME
Pradhan Shri Amarnath

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether any proposal is pending with the Union Government for sanctioning of funds under the scheme for special infrastructure for the State of Odisha;
- (b) if so, the details thereof; and
- (c) the reasons for pendency?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI JITENDRA SINGH)

(a) to (c): Under the Scheme for Special Infrastructure, the nine LWE affected States have been sanctioned funds on a year to year basis depending on the availability of funds and the status of receipt of utilization certificates from the States concerned. During the implementation period of the Scheme i.e. 2008-09 to 2011-12, a total amount of Rs. 445.82 crore was sanctioned to the nine States. The State of Odisha was sanctioned an amount of Rs. 76.80 crore out of the above amount, for projects approved during the aforementioned period.